

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 115 of 2012

Dated: 22nd January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

The Bihar State Electricity Board **... Appellant(s)**

Versus

Bihar Electricity Regulatory Commission
& Ors. **....Respondent(s)**

Counsel for the Appellant(s): Mr. Mohit Kumar Shah
Ms. Shilpi Shah

Counsel for the Respondent(s) : Ms. Swapna Seshadri for R.2 to R.4
Mr. Nand Sharma (Rep.) for R.1

ORDER

We have heard the learned counsel for the parties. They are directed to file their respective Written Submissions on or before 11.02.2013 after serving copy on the other side.

Post the matter for Reporting Compliance on **18.02.2013.**

(Rakesh Nath)
Technical Member
ts/sm

(Justice M. Karpaga Vinayagam)
Chairperson